

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	13300 61,212/- 1.08/-	1	132,78, 65365/- 1.08/-	NIL	2195847/-	NIL	1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	1	76572, 18523	1	76572, 18523	NIL	NIL	NIL	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)								8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
<b>Total</b>		<b>2</b>								

1406633397.31/-  
1404437550.31/-  
2195847/-



Name of the corporate debtor: Aarya Industrial Annexure-1  
Products Pvt. Ltd. Date of commencement of CIRP: 17/09/2019; List of creditors as on: 05/02/2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	State Bank of India	27/09/2019	13300	132786	Loan	—	—	NO	100%	—	2195347	—	—
			61212.08/-	5365.08/-	Interest								



Name of the corporate debtor: **Aanya Industrial Products (P) Ltd** Annexure - 7  
 Date of commencement of CIRP: **17/09/2019**  
 on: **05/02/2015**; List of creditors as

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
1	Commr. of Commercial Taxes, Govt of WB	Govt of West Bengal	1/10/2019	76572 185.23	76572 185.23	Demand	NO	NIL	-	-	NIL	-

